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C.A.No. 936-938 OF 2001

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ITEM No.102

Court No. 2

SECTION III/  
X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos.936-938 of 2001.@@  
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Indicarb Ltd.

Appellant (s)

VERSUS

State of Tamil Nadu & Ors.

Respondent (s)

(With appln.(s) for impleading party and office report)

With WP (C) 409/97, C.A. Nos.940/2001, 941/2001, 942/2001, WP (C) No.675/97,C.A.No.943/2001,WP (C) Nos.129/98 (With Office Report), 150/98,199/98,155/98,157/98,167/98 (With appln. for stay),180/98, 206-08/98,C.A. Nos.944-950/2001,W.P.(C) 249/98, 268/98,273-75/98, 359/98,223/98,227/98,374/98, 47298,503-04/98 (With Office Report) 505/98 (With Office Report), 455/98 (With Office Report), 242/98, 454/98 (With Office Report), 565-568/98 (With Office Report), 602/98 (With Office Report),607-11/98 (With Office Report),615/98, (With Office Report), 654/98, CA 951-954/2001, WP (C) 9/99, 30/99, 48/99, C.A. 955-956/2001,WP (C) 92/99,96/99,107/99,112/99, 113/99, 119/99,120/99,136/99,167/99,C.A. 957-964/2001, WP (C) 80/99 (With appln. for stay),217/99,207/99,219/99,221/99,250/99,252/99,263/99, 267/99, 268/99, C.A.Nos.965-967/2001, WP (C) 5/98,C.A.No.968/2001, C.A.Nos.969-973/2001, WP 420/99,423/99,98/99,125/99,382/99,392/99, (With Office Report),C.A. No.974/2001,WP (C) 510/99,533/99,543/99, CA 975/2001, WP 14/2000, 69/2000, 72/2000 (With appln. for stay), C.A. Nos.976-979/2001, WP (C) 195/99 (With appln. for directions), C.A. Nos.980-982/2001, WP 139/2000, 141/2000, 149/2000, 150/2000, 154/2000,248/2000,253/2000,279/2000, 280/2000, 282/2000, 146/2000, 278/2000 (With Office Report),C.A.Nos.983-90/2001,WP (C) 327/2000, 145/2000,C.A.No.991/2001, WP 399/2000,400/2000, 418/2000, C.A.Nos. 992-997/2001, C.A. Nos.1649-1654/2001, W.P. (C) No.110/2000 (With appln. for stay and office report),W.P.(C) No.615/2000 (With appln. for stay), S.L.P.(C) No.5579/2001 (With prayer for interim relief, W.P.(C) No.187/2001 and W.P.(C) No.268/2001 (With appln. for stay) S.L.P. (C) No. 13109/2001 (With prayer for interim relief), S.L.P. (C) No. 13190/2001 (With prayer for interim relief), S.L.P.(C) No. 16289/2001 (With prayer for interim relief), W.P. (C) No. 178/2001 (With appln.(s) for stay and office report), S.L.P. (C) No. 18556/2001 (With prayer for interim relief and office report), W.P. (C) No.506/2001 (With appln.(s) for stay), W.P. (C) No. 516/2001 (With appln.(s) for stay), W.P. (C) No. 547 of 2001 (With appln.(s) for stay and permission to file addl. documents as complication Vol.II) W.P. (C) No. 540/2001 (With appln.(s) for ex-parte stay), W.P. (C) No.534/2001 (With appln.(s) for ex-parte stay), W.P. (C) No. 570/2001 (With appln.(s) for stay), W.P. (C) No.3/2002, C.A. No.81/02, W.P. (C) No.13/2002 (With appln.(s) for stay), W.P. (C) No.17/2002 (With appln.(s) for ex-parte stay) and W.P. (C) No.44/2002 (With appln.(s) for ex-parte stay)

Date : 31/01/2002 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

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for Sinha Das & Co.,Advs.

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Mr. B.S. Banthia,Adv.

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Mr. Javed Mahmud Rao,Adv.  
Mr. Anil Shrivastav,Adv.  
Mr. Himinder Lal,Adv.

UPON hearing counsel the Court made the following  
O R D E R

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Not for today.

(T.I. Rajput)  
Court Master

(Shelly Sengupta)  
Court Master